

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF OCTOBER 2025					
CASE NO.	PARTY NAME	SERVICES PROVIDED	DATE	STATUS	REMARKS
1	JAMES M. HARRIS JR.	FILED	10/1/2025	FILED	FILED FOR JAMES M. HARRIS JR. ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
2	MARCO ANTONIO GARCIA	FILED	10/1/2025	FILED	FILED FOR MARCO ANTONIO GARCIA ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
3	JOSEPH A. BROWN	FILED	10/1/2025	FILED	FILED FOR JOSEPH A. BROWN ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
4	DAVID L. WHITE	FILED	10/1/2025	FILED	FILED FOR DAVID L. WHITE ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
5	CHRISTOPHER R. GREEN	FILED	10/1/2025	FILED	FILED FOR CHRISTOPHER R. GREEN ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
6	MICHAEL S. BLACK	FILED	10/1/2025	FILED	FILED FOR MICHAEL S. BLACK ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
7	ROBERT E. GOLD	FILED	10/1/2025	FILED	FILED FOR ROBERT E. GOLD ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
8	LUCAS J. SILVER	FILED	10/1/2025	FILED	FILED FOR LUCAS J. SILVER ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
9	HENRY W. CUPPER	FILED	10/1/2025	FILED	FILED FOR HENRY W. CUPPER ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
10	WILLIAM K. IRON	FILED	10/1/2025	FILED	FILED FOR WILLIAM K. IRON ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
11	CHARLES T. STEEL	FILED	10/1/2025	FILED	FILED FOR CHARLES T. STEEL ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
12	EDWARD N. COPPER	FILED	10/1/2025	FILED	FILED FOR EDWARD N. COPPER ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
13	FRANK P. BRASS	FILED	10/1/2025	FILED	FILED FOR FRANK P. BRASS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
14	ALFRED M. RUBIN	FILED	10/1/2025	FILED	FILED FOR ALFRED M. RUBIN ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
15	ARTHUR H. REAGAN	FILED	10/1/2025	FILED	FILED FOR ARTHUR H. REAGAN ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
16	CLAUDE V. COOPER	FILED	10/1/2025	FILED	FILED FOR CLAUDE V. COOPER ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
17	BERTIE D. BAILEY	FILED	10/1/2025	FILED	FILED FOR BERTIE D. BAILEY ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
18	LESLIE A. FISHER	FILED	10/1/2025	FILED	FILED FOR LESLIE A. FISHER ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
19	WARREN E. CARROLL	FILED	10/1/2025	FILED	FILED FOR WARREN E. CARROLL ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
20	TERESA J. HAYES	FILED	10/1/2025	FILED	FILED FOR TERESA J. HAYES ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
21	DOUGLAS M. PEREZ	FILED	10/1/2025	FILED	FILED FOR DOUGLAS M. PEREZ ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
22	KENNETH L. BARNETT	FILED	10/1/2025	FILED	FILED FOR KENNETH L. BARNETT ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
23	ANDREW R. FOX	FILED	10/1/2025	FILED	FILED FOR ANDREW R. FOX ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
24	JOHN D. HAYES	FILED	10/1/2025	FILED	FILED FOR JOHN D. HAYES ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
25	ANTHONY J. HARRIS	FILED	10/1/2025	FILED	FILED FOR ANTHONY J. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
26	STEPHEN W. HARRIS	FILED	10/1/2025	FILED	FILED FOR STEPHEN W. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
27	DAVID L. HARRIS	FILED	10/1/2025	FILED	FILED FOR DAVID L. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
28	JOHN D. HARRIS	FILED	10/1/2025	FILED	FILED FOR JOHN D. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
29	ANTHONY J. HARRIS	FILED	10/1/2025	FILED	FILED FOR ANTHONY J. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
30	STEPHEN W. HARRIS	FILED	10/1/2025	FILED	FILED FOR STEPHEN W. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
31	DAVID L. HARRIS	FILED	10/1/2025	FILED	FILED FOR DAVID L. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
32	JOHN D. HARRIS	FILED	10/1/2025	FILED	FILED FOR JOHN D. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
33	ANTHONY J. HARRIS	FILED	10/1/2025	FILED	FILED FOR ANTHONY J. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
34	STEPHEN W. HARRIS	FILED	10/1/2025	FILED	FILED FOR STEPHEN W. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
35	DAVID L. HARRIS	FILED	10/1/2025	FILED	FILED FOR DAVID L. HARRIS ON 10/1/2025 AT 10:00 AM BY COURT CLERK. FEE \$100.00 RECEIVED.
36	JOHN D. HARRIS	FILED	10/1/2025	FILED	FILED FOR JOHN D. HARRIS ON 10/1/2025 AT 10:00 AM BY

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	990/2025	10.09.2025	DINESH JAIN VS VINOD KUMAR	SHARSH GOYAL	9711513525	GOYAL.HARSH345@GMAIL.COM	04.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1030/2025	19.09.2025	MAHENDER KUMAR VS RITU SHARMA	KAUSHLENDER SINGH	9873578142	GAURASSOCIATES.SINGH@GMAIL.COM	09.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	813/2025	18.07.2025	MOHINDER KUMAR VS RAJINDER PRASAD SINGH	SAHIB SINGH	9811449906	SAHIBSINGH06@GMAIL.COM	25.09.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DISTRICT JUDGE, COMMERCIAL COURT-06	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	OMP(I)COM M./629/2025	21-07-2025	DCB BANK LTD. VS MOHD. IRFAN	ANISH BHOLA(P)	9811452022	ANISH_BHOLA17@YAHOO.COM	30-10-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)35	28-03-2025	SHARAD KAPOOR PROPRIETOR OF M/S. ACE ELECTRONICS VS PRAMOD TELECOM PRIVATE LIMITED	RHEA SLUTHRA	9917079999	ADVVRTAL CHAMBERS@GMAIL.COM	04.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)873	31-07-2025	AARYA LIGHTING PVT. LTD. VS CHISHTI LIGHT ELECTRICALS AND ORS.	SARVAJEET AND KUMAR THAKUR	9555700013	SARVAJEET@SKTCHAMBERS.COM	04.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)42	22-04-2025	ARIHANT ELECTRICALS VS ELECTROWER TECHNOLOGIES PVT LTD	SURENDE KR TYAGI	9999993833	SURENDE RSUPERN @GMAIL.COM	10.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)76	07-07-2025	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTION INDIA PVT LTD	UTTAM KUMAR	9990143407	ADVUTTA MSINGH@GMAIL.COM	17.10.2025
			COURT ROOM 310	MISC DJ	Misc DJ/720/2025	17-09-2025	M/S BANWARI LAL ARORA AND SONS VS M/S S R FOILS AND HYGIENE PVT LTD	SURINDE SR SINGH	8585948905	SURINDE RADVOCA TE1@GMAIL.COM	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)99	11-09-2025	M/S VASTRAM INDIA PVT LTD VS SANJAY KUMAR YADAV	VIKRANT JAIN	9811377679	ADVOCAT EWIDU@GMAIL.COM	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)97	08-09-2025	VINOD KUMAR BANSAL VS SUMAN KUMAR BANSAL	SATISH KUMAR JAIN	9810934875	-	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)93	19-08-2025	GRAPESH SHAH VS MITALI GARG	ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	27.10.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1053/2025	25/09/2025	HERO INVEST CORP PVT LTD V/S ASHOK KUMAR (UNKNOWN)				06.10.2025
			401	OMP I COMM	898/2025	25/09/2025	TATA CAPITAL LTD V/S NIWANSHU SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	06.10.2025
			401	OMP I COMM	900/2025	25/09/2025	TATA CAPITAL LTD V/S GIRJESH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	06.10.2025
			401	CS COMM	1061/2025	27.09.2025	AMIT GARG V/S MANOJ BUBNA	TARUN VERMA	9871495838	ASH.ASSOCIATES@OUTLOOK.COM	06.10.2025
			401	OMP I COMM	934/2024	06.10.2025	M/S TATA CAPITAL LTD V/S SURENDRAN SINGH RATHORE	RASHIKA RANJAN	997168068	SUPPORT@ARVLAWCHAMBERS.CO.IN	09.10.2025
			401	CS COMM	1091/2025	13.10.2025	M/S SARDARI LAL & COMP.V/S M/S ASIANS CONSTRUCTION COMPANY	ANIL SETHI	9811109342	ASETHIADVOCATE@YAHOO.COM	15.10.2025
			401	CS COMM	1085/2025	09.10.2025	BISHAN BHARDWAJ V/S SUSHIL UPAR	SAROOPRAJEEV KUMAR	8076444374	ADVRAJEV74@GMAIL.COM	14.10.2025
			401	CS COMM	723/2025	01.07.2025	LAKHMI CHAN TEJOO MAL V/S AMRISH BEDI	SIDDHAN BANGA	9999369931		14.10.2025
			401	OMP I COMM	988/2025	13.10.2025	TATA CAPITAL LTD V/S BANWARI LAL GARG	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	964/2025	08.10.2025	DCB BANK V/S DHARM PAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			401	OMP I COMM	963/2025	08.10.2025	DCB BANK LTD V/S VEENA RANI MAINI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	930/2025	06.10.2025	HDFC BANK LTD V/S DAYA RAM	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	929/2025	06.10.2025	HDFC BANK LTD V/S HS LUTHRA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1000/2025	15.10.2025	HDFC BANK LTD V/S MANIKA MANOCHA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1001/2025	15.10.2025	HDFC BANK LTD V/S KULBIR SINGH	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1002/2025	15.10.2025	HDFC BANK LTD V/S LAKSHAY BHUTANI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		COMMERCIAL	CS (COMM) 895/2023	22-07-2025	M/S EXIM CORP INDIA V/S ARIEN GLOBAL	ADARSH TIWARI	9811673672	ABHAS.MISHRA@GAMAIL.COM	26-09-2025
					CS (COMM) 895/2023123/2025	12-08-2025	APIS INDIA P LTD VS SUPER MARCHE 37	MUKUND YADAV	8285202359	NOT MENTIONED	01-10-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
					14-02-2025	PARVEEN KUMAR GARG VS NMRSIDANA PHYROCHEM P LTD	SAMEER	944444656	NOT MENTIONED	29-09-2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	25							
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (I) COMM	214 / 2025	24.09.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. PUNEET V/S M/S ACE EMBEDDED INTENSIVE CARE UNITS PVT. LTD.	SH. RAJ	NOT PROVIDED	04.10.2025
			25	OMP (I) COMM	180 / 2025	20.08.2025	HERO FINCORP LTD VS SHAIKH MUMTAZBEN	SH. MAYANK MAHAJAN	9873347303	14.10.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	SUIT RECOVERY FORCS (COMM)/783/2024		21/09/24	DEUTSCHE BANK AG VS. M/S VENDMARTER RETAILS PVT. LTD. & ORS.	GURVINDER SURI	9871692197	45936
			27	SUIT RECOVERY FORCS (COMM)/784/24		21/09/24	DEUTSCHE BANK AG VS. M/S ENHANCER SOLUTIONS PVT. LTD.	GURVINDER SURI	9871692197	45936

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				SUIT RECOVERY	FORCS (COMM)/762/24	27/10/24	DEUTSCHE BANK AG GURVIND VS. M/S IONULE LTD.ER SURI & ORS.	9871692197	45936	
				SUIT RECOVERY	FORCS (COMM)/138/25	02/09/25	M/S HIM CABLEWAYS SHAURYA VS THE DIRCETOR CHAURAS NOT AVAILABLE GENERAL BORDERIYA ROADS BORDER ROADS ORGANISATION OF GOVERNMENT OF INDIA	9811766971	45936	
				SUIT RECOVERY	FORCS (COMM)/662/25	23/08/25	ASHISH SHARMA LOKESH PROP SHREE INDIAMISHRA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT. LTD	8218747879	45936	
				SUIT RECOVERY	FORCS (COMM)/680/25	01/09/25	MANOJ KUMAR VS AMIT ABHAY PRINT AND KUMAR SOLUTION	9811766971	45938	
				SUIT RECOVERY	FORCS (COMM)/687/25	03/09/25	SBI V SUMAN SHIV TYAGI	9811059032	45938	
				SUIT RECOVERY	FORCS (COMM)/679/25	01/09/25	COGOPORT PVT LTD UDAY VS SHALIA EXPORT KUMAR	9810868162	45938	
				SUIT RECOVERY	FORCS (COMM)/295/25	24/04/25	VK JAIN VS NITIN PALA ARCHIT SINGH HOODA SINGHAL	8447958168	45938	
				SUIT RECOVERY	FORCS (COMM)/444/25	02/06/25	DEUTSCHE BANK AG GURVIND VS. M/S JUPITERER SURI ENTERPRISES & ORS.	9871692197	45940	
				SUIT RECOVERY	FORCS (COMM)/707/25	09/09/25	DEUTSCHE BANK AG GURVIND VS. M/S MDGER SURI CONSULTANTS PVT. LTD.	9871692197	45940	
				SUIT RECOVERY	FORCS (COMM)/213/25	20/03/25	SURENDER KUMAR DEEPAK VS. SUBHASHAGGARWAL BHIWANIWAL	NOT AVAILABLE	45946	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				SUIT FOR RECOVERY	FORCS (COMM)/511/25	08/07/25	CANARA BANK VS. KUNAL VIJENDER & ANR	9910200911	45955	
				SUIT FOR RECOVERY	FORCS (COMM)/873/24	24/10/24	CANARA BANK VS M/S TANYAR FOOD	9810233261	45958	
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	COMP (COMM)/235/25	28/10/25	STERLITE TECHNOLOGIES LIMITED VS. BHARAT SANCHAR NIGAMAJ LIMITED & ANR	9968955329	45958	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)/325/2024	10.07.2024	STATE BANK OF INDIA VS DHARA SINGH	KAMLESH KUMAR SINGH	NIL	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/460/2025	08-10-2025	ACRES BUILDWELL PVT LTD VS INTERNATIONAL LAND DEVELOPERS	SHIVANI LOHIYA(P),	9811722485	SALUJANITIN6@GMAIL.COM09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/459/2025	08-10-2025	MANASH LIFESTYLE PRIVATE LIMITED VS FACES	NAGESH WAR KUMHAR(P),	9818823289	INFO@DEYANDKUMHAR.COM14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/479/2025	17-10-2025	RAMAN KUMAR SHRI ENTERTAINMENTS PVT LTD	DHRUV SAGUPTA(P),	9711240355	OFFICE.DHHRUVGUPTA@GMAIL.COM18.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/480/2025	17-10-2025	SATYA OM SECURITY VS KENDRIYA VIDYALAYA SANGATHAN	RISHAB KHURANA(P),	8076683052	RISHABH96@GMAIL.COM18.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/461/2025	09-10-2025	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS SUBODH JINDAL TRADING AS JINDAL AUTO EXPORTS AND ANR	SUDARSHAN BANSAL(P),	9810132015	SUDARSHANBANSA L@UNITE DWORLD.CO.IN27.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRAN KRISHNA @GMAIL.COM	04.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/5892/2025	22-08-2025	M/S YES BANK LIMITED VS RAMSINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/5890/2025	22-08-2025	M/S YES BANK LIMITED VS RUKHSAN BEGUM	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6174/2025	28-08-2025	PIRAMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6187/2025	28-08-2025	PIRAMAL FINANCE LTD VS MAYUR KOLI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6175/2025	28-08-2025	PIRAMAL FINANCE LTD VS ANITA GOVERDHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6180/2025	28-08-2025	PIRAMAL FINANCE LTD VS VIRAL KAMBLE	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6176/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHAMMED MOOPANTAKATH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6177/2025	28-08-2025	PIRAMAL FINANCE LTD VS RAKESH KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	E-Email ID	Date of Electronic Service of Process
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (1) (COMM)/6188/2025	28-08-2025	PIRAMAL LTD VS FINANCE SANTOSH HADA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 453/2025	15-05-2025	JAGMOHAN GUPTA VS REEFIBE LIFETECH	SH. SHARVAN BANSAL	9810017859	RISHI@UNITEDAN.DUNITED.COM	15-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 195/2023	08-04-2025	UBI VS RAMAN KUMAR	JITENDRA GARG	9810197626	JITENDRAGARGADV@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 452/2025	22-09-2025	UBI VS DINESH KUMAR SHARMA	ALKAMISHRA	9711343590	NOT GIVEN	25-10-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/3698/24	20.09.2024	VIKAS PUBLICATION HOUSE VS. M/S/ANJANEYA BANKHOUSE	NAVEEN KUMAR TRIPATHI	9843372972	NAVEENT RIPATHI3012@GMAIL.COM	18.10.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/81 2/2025	08-10-2025	DEEPAK JAIN VS KADIMI TOOL MANUFACTURING PVT LTD	MANI BHADRA JAIN(P),	9811042284	MANIBHA DRAJAIN @GMAIL.C OM	--
				EXECUTION PETITION	EXECUTIO N (COMM)/34 9/2025	09-10-2025	MADHU GUPTA VS JAMMU AND KASHMIR BANK LIMITED	CHERRY AND GUPTA(P),	9212696986	IMRAN.HR LN@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/82 5/2025	09-10-2025	MOHAMMAD AMJAD THAKUR VS MICROSOFT MR BILLD GATES AND ORS	NOT PROVIDE	NOT PROVIDED	NOT PROVIDE D	--
				COMMERCIAL SUIT	CS (COMM)/83 1/2025	13-10-2025	BENTLEY SYSTEMS INC AND ANR VS SUBHASH CHANDER MITTAL	RAHUL BERUAR(P),	9910044787	RAHUL.BE RUAR@BE RUAR.CO M	--
				COMMERCIAL SUIT	CS (COMM)/83 9/2025	14-10-2025	RCPL LOGISTICS PRIVATE LIMITED VS RKR INTERNATIONAL PRODUCTS PRIVATE LIMITED	GAURAV PURI(P),	9833947824	ADVGAUR AVPURI@ GMAIL.CO M	--
				MISC. APPLICATION	MISC DJ/1124/20 25	16-10-2025	GANESH CHANDRA MATHUR VS M/S BIHANI MANUFACTURING COMPANY PVT LTD	ANKIT KUMAR VATS(P),	7870060007	ADV.VATS ANKIT@G MAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/84 8/2025	16-10-2025	M/S IMPERIA DECOR INDUSTRIES VS SHIV KUMAR (PROPRIETOR), OF SHREE SHYAM STEEL AND ACCESSORIES)	NIKHIL KUMAR(P	9599083327	IMPERIAD ECORLEG AL@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/84 9/2025	16-10-2025	ADOBE INCORPORATED AND ANR VS NITIN VIJAY AND ORS	AARSHIA BEHL(P),	9910044787	INFO@BE RUAR.CO M	--
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/86/ 2025	18-10-2025	AADHAR HOUSING FINANCE LIMITED VS MR ASHOK KUMAR JHA AND ANR	SATVIK BAJAJ(P),	9911225335	SATVIKBA JAJ@SUPE RNOVALE GAL.COM	--
				COMMERCIAL SUIT	CS (COMM)/86 5/2025	27-10-2025	SH MANMOHAN SINGH BHAGNIHAL MOHAN VS SH RAJENDRASINGH SINGH	RAM SINGH(P),	9999678001	S.R.M.LEG ALLAWFIR M@GMAIL .COM	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				COMMERCIAL SUIT	CS (COMM)/864/2025	27-10-2025	M/S ARAVALAI PRINTERS AND PUBLISHERS PVT LTD VS M/S RAGHAV ENTERPRISES	SHUBHA NKAR(P), 9871177024	INFO.SSLE--GALPART NERS@GMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/873/2025	30-10-2025	M/S ACERAJAT INTERNATIONAL INC VS M/S RG AND SONS AND ORS	9911036464	RAJATVAT--So2WORK @GMAIL.COM	
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/89/2025	31-10-2025	KOTAK MAHINDRA PRIME LTD VS MOHDI ISLAM AND ANR	KUSHAL KUMAR(P), 7009793548	RISHABH. ERUDITEL EGAL@GMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P), 9958724670	KUSHAL.K UMAR@E RUDITELE GAL.ASIA	
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHDI ASIF	DEEPPJO SINGH(P), 9811997661	DEEPPJOT SINGH@YAHOO.COM	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM)	705/2025	01.09.2025	M/S KRISHAN KARIYE LLP VS M/S PUNJABI BY NATURE	VIPIN YADAV 9625323394	VIPINYAD AV3@GMAIL.COM	27.10.2025
				CS (COMM)	385/2025	05.05.2025	ABB INDIA ENGINEERING PROJECT VS ROHIT SHUKLA	9891483988	RSHUKLA. ACTLEGAL @GMAIL.COM	29.10.2025
				CS (COMM)	550/2025	07.07.2025	MADURA COATS VS KAMALDEEP	SANDEEP VISHNU 9810394594	SANDEEP VISHNU2008@GMAIL.COM	15.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM)	371/2025	01.05.2025	AMBHA ELECTRICALS VS M/S SAINI BROTHERS	NITIN JAIN	9999650755	NUJANDC OMPANY @GMAIL.C OM	17.10.2025
				CS (COMM)	485/2022	23.05.2022	S.K.GHOSH HINDON CHEMICALS	VS SEEMA SHARMA	9818296378	SEEMASH ARMA74@ GMAIL.CO M	17.10.2025
				CS (COMM)	682/2025	21.08.2025	M/S PRAKRITIK SAMVARDHAN PVT LTD VS MANISH LUNIA	ABHINAV GARG	9810196968	ADV.ABHI NAVARG @GMAIL.C OM	28.10.2025
				CS (COMM)	757/2025	19.09.2025	BANK OF BARODA VS SURAJ KR MAUNI	KUMAR VISHVAJE ET	9718909886	ADV.VISH WAJEET@ GMAIL.CO M	29.10.2025
				CS (COMM)	726/2025	10.09.2025	M/S PRAKRITIK SAMVARDHAN PVT LTD VS BELU DEVI	ABHINAV GARG	9810196968	ADV.ABHI NAVARG @GMAIL.C OM	18.10.2025
				CS (COMM)	478/2023	18.05.2023	M/S ARUN INDUSTRIES VS HUAWAU TELECOMMUNICATIO NS INDIA CO. PVT LTD.	ARVIND DHINGRA	9810308483	ARVIND.D HINGRA.A DVOCATE @GMAIL.C OM	10.11.2025
				CS (COMM)	752/2025	18.09.2025	RAKESH JAINA VS M/S INT SOLUTIONS & ORS.	SAKSHAY DHAWAN	9968305242	ADV.DHA WAN18@G MAIL.COM	07.11.2025
				CS (COMM)	818/2025	09.10.2025	UNION BANK OF INDIA VS MS ZAHIDA	AKHIL GUPTA	9811085046	GUPTA26 @YAHOO. CO.IN	01.11.2025
				CS (COMM)	817/2025	09.10.2025	UNION BANK OF INDIA VS MANOJ ARORA	AKHIL GUPTA	9811085046	GUPTA26 @YAHOO. CO.IN	01.11.2025
				CS (COMM)	3876/2024	22.11.2024	SURENDER KUMAR GOEL VS M/S FAB ENGINEERING PVT LTD	PRAMOD SINGH	9871724396	CHAUHAN PRAMOD8 33@GMAI L.COM	01.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM)	465/2025	29.05.2025	CHANDAN KUMAR CHAUDHARY VS ALPHA SHOPE & ANR. PANDEY	9971057511	ADVDPANDEY@GMAIL.COM	10.11.2025
				CS (COMM)	843/2025	15.10.2025	SAMKAN PRODUCTS PVT LTD VS INSPACEAR INTERIORS PVT LTD SHUKLA	9793155553	ADVSHIVANKURSHUKLA@GMAIL.COM	14.11.2025
				CS (COMM)	193/2025	10.03.2025	CARGO PEOPLE LOGISTICS SHIPPING VS MR. SATISH KUMAR SH J & ARORA	9811765540	JSARORA58@GMAIL.COM	29.10.2025
				CS (COMM)	550/2025	07.07.2025	MADURA COATS PVT. LTD. VS KAMALDEEP PROPRIETOR OF M/S MUSKAN ENTERPRISES MR. SANDEEP VISHNU	9810394594	SANDEEPVISHNU2008@GMAIL.COM	14.11.2025
				CS (COMM)	845/2025	16.10.2025	SHALEEN VIRMANI KARNIK VS RAJEEV SETH AAYUSHI S. KHAZANCHI	9818455784	AAYUSHI@GACHAMBERS.COM	18.11.2025
				CS (COMM)	66/2025	23.01.2025	SIPAHI SINGH VS ETAN ENGINEERING YOGRAJ GULLAIYA & ASSOCIATES	9811132049	ADVOCATE YOGRAJ GULLAIYA@GMAIL.COM	14.11.2025
				CS (COMM)	842/2025	15.10.2025	M/S JAINSONS DEPARTMENTAL STORE VS M/S AXAR LOHIA LTD. SH NAVEEN LOHIA	8860301018	ASSOCIATE SNPLAW@GMAIL.COM	15.11.2025
				CS (COMM)	704/2025	01.09.2025	THETA INVESTMENTS PVT LTD VS WILSON ENGINEERING WORKS AND ORS SH SUSHIL SHUKLA	9582483990	SSALEGAL09@GMAIL.COM	15.11.2025
				CS (COMM)	3939/2025	13.12.2024	PETROPOL INDIA LTD VS AGRANTE REALITY LTD. VIKAS SHARMA	9990008499	VIKASSHARMA@GMAIL.COM	28.11.2025
				CS (COMM)	575/2025	12.07.2025	STATE BANK OF INDIA VS SUBRAN SINGH VIPIN YADAV	9868523230	ADVVRNARAYAN@GMAIL.COM	21.11.2025

[illegible]

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	209/2025	24-07-2025	M/S CMG BIOTECH PVT. LTD. V/S M/S MATINS HEALTH CARE	ANUJ KUMAR	7503380065	ADVOCATE.E.ANUJ@CONSULTANT.COM	08-10-2025
			101	CS COMM	265/2025	16-09-2025	M/S SHIV SHAKTI TRADERS V/S SOUTH INDIAN LIMITED	SANJEEV KUMAR SHARMA	9810066196	RAJIV@DSLAWOFFICES.IN	10-10-2025
			101	CS COMM	158/2024	18-05-2024	AYAAN FINSERVE INDIA PVT. LTD. V/S LANCER TRADING COMPANY	ABHISHEK KUMAR	9811074290	ADVICAELAW2@GMAIL.COM	14-10-2025
			101	CS COMM	267/2025	19-09-2025	M/S DOT PRORENT FARMIN PVT. LTD. V/S PRAVEEN SHARMA	RAUSHAN KUMAR	8750877805	THEVIRTUALLAWYERS@GMAIL.COM	15-10-2025
			101	CS (COMM)	231/2025	13-08-2025	M/S CHEMSYNTH. DRUGS AND PHARMACEUTICALS V/S M/S JAYWIN REMEDIES PVT. LTD.	R. CHANDIHWARI	9868118015	RETIWARIADV@GMAIL.COM	16-10-2025
			101	CS COMM	207/2025	22-07-2025	VINOD WASAN V/S M/S DTWELVE SPACES PVT. LTD.	V.S.N. GOYAL	9810215264	NAVEENKGOYAL@YAHOO.COM	17-10-2025
			101	CS (COMM)	254/2024	03-09-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S DEBATOSH ROY	PARVEEN SINGHAL	9711615956	-	18-10-2025
			101	CS COMM	282/2025	08-10-2025	M/S ONEPLUS HEALTHCARE LTD. V/S M/S SRANA CARDIAC CARE & ALLIED HEALTH PVT. LTD.	B. M. SINGH	-	MANOJLAW16@GMAIL.COM	26-10-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, NEW BUILDING KKD	CS (COMM)	109/2025	12-08-2025	JOY BATH FITTINGS VS MAA KALIT EMPORIUM	DUSHYANT BHARGAVA	9013173324	BHARGAVALEGAL@GMAIL.COM	06-10-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	EADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	---DO---	CS (COMM)	118/2025	25-09-2025	SARASWATI CHAUDHARI VS BABAPRATAP CYLINDER TEST HOUSE & ORS.	DEVESH SINGH	9999814755	DEVESH.ADV@GMAIL.COM	08-10-2025	
			---DO---	OMP (I) (COMM)	16/2025	03-09-2025	PIRAMAL FINANCE LIMITED VS SANDEEP KUMAR	ANANJAY SINGH	7030378800	SINGH.ANANJAY@GMAIL.COM	08-10-2025	
			---DO---	CS (COMM)	117/2025	18-09-2025	BIMLESH VS FIRST INSURANCE LTD.	INDIA LIFE YADAV & ASSOCIATES	9718299477	OFFICE@AYALEGALLIN	08-10-2025	
			---DO---	CS (COMM)	119/2025	04-10-2025	BANK OF BARODA VS SUDHIR SINGH	JUMESH JOSHI	9910568669	ADVUMES HJOSHI@GMAIL.COM	08-10-2025	
			---DO---	CS (COMM)	29/2025							14-10-2025
			---DO---	CS (COMM)	120/2025	08-10-2025	INDIAN FAB MOHD. ARHAN VS SIDDHANT BANGA	SIDDHANT BANGA	9999369931	SIDDHANTBANGAO4@GMAIL.COM	28-10-2025	
			---DO---	CS (COMM)	125/2025	25-10-2025	STANDARD TRADERS VS REEKOMED HEALTHCARE AND SURGICAL PRODUCTS	GULSHAN SHARMA	9891150888, 8076955090	GULSHAN SHARMA1974@GMAIL.COM	28-10-2025	
						NIL						

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 378/2025	05-06-2025	STATE BANK OF INDIA VS SHIV PRASAD PROP OF R S SURGICAL WORKS	GOPAL CHAND SHARMA	9810210832	SBL13763@SBL.CO.IN	04.10.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 520/2025	25-08-2025	UNION BANK OF INDIA VS MOHIT SOORMA SHALIMAR JOD	KAMALJI SINGH PRANOT	9890410729	KAMALJIT SINGHRA NOT@GMAIL.COM	08.10.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 525/2025	29-08-2025	VANDANA BANSAL VS BOOKING PRIVATE LIMITED	SANTANU JINIKANUNGO	9810688245	SANTANU KANUNGO ADV@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 565/2025	19-09-2025	PUNJAB NATIONAL BANK VS BISHAN SWAROOP	PARAS AGGARWAL	9810600656	PARASAG GARWALA DV@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 569/2025	22-09-2025	MITTAL FABRICS PVT LTD VS ROHIT JAIN	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 554/2025	10-09-2025	AZHAR AHMED RAMESH SHARMA	VSHARMES H KUMAR	9871070666	ADVNTITIN KRVERMA@GMAIL.COM	17.10.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 584/2025		06.10.2025	RAHISUDDIN ABDUL MANNAN	VSMUHAMMAD ARIF	9810405873	UVAISH61@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 579/2025		04.10.2025	SUKHDEEP SANDEEP	VSSANDHYA GUPTA	9873822121	AGGARWALSANDHYA31@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 586/2025		08.10.2025	RAHIMUDDIN KAMNA	VSMUHAMMAD ARIF	9810405873	UVAISH61@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 587/2025		08.10.2025	BANK OF BARODA VS SIKHA	UMESH JOSHI	9910568669	ADVUMESH JOSHI@GMAIL.COM	09.10.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	EADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 450/2024		29.08.2024	M/S SK ENGINEERING VS M/S NIPUN APPLIANCES	SOBAN SINGH RAWAT	9548714568	SOBANADV@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 304/2025		13.05.2025	M/S SURESH APPARELS VS SONIA	BHARAT PRAKASH	9268300000	BHARAT.GUPTA@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 556/2025		11.09.2025	KAPIL GUPTA VS M/S GURU CONTRACTOR	SADDAM HUSSAIN	9650016442	SADDAMHUSSAIN9654@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 174/2024		14.03.2024	VELOCITY ENGINEERING VS M/S MAHESH WINDING	YOUGENDER SINGH	9971055101	MRINAL@MHVLEGAL.CO.IN	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 579/2025		04.10.2025	SUKHDEEP SANDEEP VS SANDHYA GUPTA		9873822121	AGGARWALSANDHYA31@GMAIL.COM	18.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 235/2025		17.04.2025	MADHAV COTEX VS BAMAN	NEERAJ KUMAR	9810061735	V4LEGAL@YAHOO.COM	30.10.2025
42	SH. PAWAN KUMAR MATTO DAS (COMM-04)	SHAHDARA	NIL								
43	MS. PREETI AGARWAL GUPTA (DISTRICT JUDGE, (COMMERCIAL COURT))	NORTH-WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL						132					